

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. P.I./65/2009

Dated 20/07/2009


To,

All the District & Sessions Judges

I am directed to say that Hon'ble the Chief Justice has desired the information on day to day basis pertaining to the business / work done by every Judicial Officer of the courts below. This information will included daily work done by Judicial Officers like Examination of witnesses, framing of charges / issues framed, hearing of arguments, decision of main and misc. cases in Civil and Criminal. It has also been desired by his Lordship that the information on the subject should be sent to this Hon'ble Court daily by the courts located at the district headquarter and weekly information on the point may be sent of the outlying courts.

Therefore, it is enjoined upon all the District & Sessions Judges to send the above information to this Hon'ble High Court. Any departure from the above instructions will be viewed seriously and will be dealt accordingly.

BY ORDER


20.7.2009

REGISTRAR GENERAL

No.Gen/XIX/Misc/917/2009/ 996

Dated 25/7/2009

From : The Registrar General,
Rajasthan High Court,
JODHPUR.

To : All the District & Sessions Judges.

Ref. : P.I.Circular No. 05/2009, dated 20/7/2009
issued by this Hon'ble Court.

Sub. : Forwarding of information in the prescribed
Proforma.

Sir,

In continuation to the directions issued by this office vide P.I. Circular referred above, I am directed to request you to forward the required information in given proforma on day to day basis either by Fax or by E-Mail to the Registrar (Writs), Rajasthan High Court, Jaipur Bench, Jaipur instead of forwarding the same to the Principal Seat of this Hon'ble Court.

Yours faithfully,

Encl. : As above.


25/7/09
REGISTRAR (ADMN.)

From : The Registrar General,
Rajasthan High Court,
JODHPUR.

- To :
1. All the Special Judges, CBI Cases.
 2. All the Special Judges, ACD Cases.
 3. All the Special Judges, NDPS Cases.
 4. All the Judges, E.C.Act Cases.
 5. All the Special Judges, Communal Riots Cases.
 6. The Special Judge, Printing & Stationary Embezzlement Cases.
 7. The Judge, Designated Court, Ajmer.
 8. All the Presiding Officers of Labour-cum-Industrial Tribunals.
 9. All the Judges, MACT.
 10. All the Judges, Family Courts.
 11. The Presiding Officer, Rajasthan Wakf Tribunal.
 12. The Presiding Officer, Rajasthan Non-Government Educational Institute Tribunal.
 13. Presiding Officer, Co-operative Tribunal cum MACT, Jaipur.
 14. Member, State Transport Appellate, Tribunal, Jaipur.

Sub. : Forwarding of information in the prescribed Proforma.

Sir,

I am directed to say that Hon'ble the Chief Justice has desired the information pertaining to the Business / work done by your court on day to day basis. This information will include the details of the cases wherein the witnesses have been examined, charges have been framed, arguments heard and the details of cases decided. The required information in the given proforma may be sent to the Registrar (Writs), Rajasthan High Court, Jaipur Bench, Jaipur daily either by E-Mail or by Fax positively and failure to this shall be viewed seriously.

Yours faithfully,

Encl. : As above.


REGISTRAR (ADMN.)

PROFORMA OF DAILY WORK PROGRESS REPORT

1. NAME OF THE COURT.
2. NAME OF THE PRESIDING OFFICER:
3. DATE
4. DAILY CASES LISTED IN CAUSE LIST (CIVIL & CRIMINAL)

Category of Cases	Institution	Disposal
1.		
2.		
3.		
4.		
5.		

5. Cases in which charges framed :

No. of Cases	No. of accused	No. of charges
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6. Cases in which Issues framed :

No. of Cases	No. of Issues framed
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7. Cases in which Witnesses Examined :

No. of witnesses summoned	No. of witnesses Present	No. of witnesses examined	Reason for not examination
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8. Decision of Main & Misc. Civil Cases :

No. of cases	Contested	Uncontested
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Civil Main cases

Civil Misc. cases

Cr. Main cases

Cr. Misc. cases

9. No. of contested applications decided :

10. Other Misc. important judicial work :

Signature with designation